

of interest, longer repayment schedules, lower promoters' contribution etc. With a view to supplementing the promotional activities of the State Governments, the institutions and banks have set up Technical Consultancy Organisations in most of the States.

Thus, interest at concessional rate as follows, is charged from the units located in specified backward areas:

- |                                                                                    |             |
|------------------------------------------------------------------------------------|-------------|
| (a) Composite loan upto<br>Rs. 25000/- per unit                                    | 10.25% p.a. |
| (b) Term Loans to Small Scale<br>Units . . . . .                                   | 12.50% p.a. |
| (c) Term Loans to Other Units<br>(Excluding Road Transport<br>Operators) . . . . . | 12.50% p.a. |
| (d) Foreign Currency Loans<br>(IBRD/IDA) . . . . .                                 | 12.50% p.a. |

The promoters' contribution for the projects set up in notified less developed districts/areas is also limited to 17.5 per cent .

In addition, on the basis of the recommendations of the Working Group on the 20-Point Programme appointed by the Reserve Bank of India, banks have been asked that they should strive to even out regional imbalances in the development of credit and explore the possibility of additional credit deployment in the backward areas. Banks have also been advised by the Reserve Bank of India to make a review of the credit deployment in areas where it is low and take corrective steps to increase the credit deployment in such areas.

#### **Survey for Exploration of Coal and Non-Metalliferous Ores**

5282. SHRI B. V. DESAI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Geological Survey of India and the Mineral Exploration Corporation have decided to take on a big scale the exploration of coal and non-ferrous metaliferous ores during the Sixth Plan period;

(b) if so, whether it is also a fact that Indian Bureau of Mines has also decided to undertake a systematic mapping of all the mines in the country which at present do not possess a proper map;

(c) if so, when the work on this survey is likely to be started;

(d) if so, to what extent this survey will be helpful in coal search in the country; and

(e) how much has been earmarked for this exploration?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) Regional mineral assessment comes under charter of functions of Geological Survey of India. Geological Survey of India has assigned priority for regional assessment of coal resources and work will be intensified in all the 18 coal fields for location of additional deposits of coal and conversion of resources into categorised reserves. Accordingly, additional targets of work have been drawn during the VI Plan as an increment over the V Plan capacity. Geological Survey of India proposes to continue the exploratory work for non-ferrous metalliferous ores. Mineral Exploration Corporation Limited has chalked out a programme on a big scale for exploration of coal and non-ferrous metalliferous ores.

(b) A proposal for preparation of Geological maps of small mines in private sector has been received from Indian Bureau of Mines. The proposal requires amendment to the Mineral Conservation and Development Rules, 1958, which is under consideration of the Government.

(c) The survey work is being carried out by Geological Survey of India as a continuous activity and Mineral Exploration Corporation Limited has also been doing exploratory work for coal, copper, and gold etc. as a continuing activity in the past. The work for limestone etc. would start from 1981-82 onwards.

(d) It will be helpful in updating the inventory of coal resources by new discoveries and categorisation of the existing resources into reserves.

(e) A provision of around Rs. Nineteen crores, about 60 per cent of the Annual Budget Outlay, has been made by Geological Survey of India for regional mineral assessment inclusive of coal and non-ferrous metalliferous ores. The Mineral Exploration Corporation Limited has been allocated Rs. 45 crores for the programme during the VIth Five Year Plan, to meet its various needs of drilling and mining equipment, transport, laboratories, camp accessories etc. It is not possible to state how much of the VI Plan allocation is earmarked for exploration. The entire existing working resources of the Mineral Exploration Corporation Limited including future additions to resources are used for exploration of different types.

#### **Engineers of ITDC Not allowed to Head Hotels.**

5283. SHRI C. CHINNASWAMY: Will the Minister of TOURISM & CIVIL AVIATION be pleased to state:

(a) whether Government's attention has been drawn to the news appeared in the 'Hindustan Times' dated 5th March, 1980 wherein it is reported that Union Information and Broadcasting Minister announced that Government have decided to remove the virtual embargo on All India Radio Engineers becomes heads of offices;

(b) whether it is also correct that the Union Minister has stated that Director General had been advised to ensure that a substantial number of AIR Station were headed by Engineers;

(c) whether Engineers working in ITDC are not allowed to become Head of the Hotels/units at present with the result that many engineers have left the Corporation who could not bear the step-motherly treatment; and

(d) whether any action is proposed to be taken to redress the grievances

of engineers working in ITDC on the lines of the Union Information Minister pronouncement?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (d). The information is being collected and will be placed on the Table of Lok Sabha.

#### **Recruitment in National Textile Corporation Mills in Tamil Nadu.**

5284. SHRI K. B. S. MANI: Will the Minister of COMMERCE be pleased to state:

(a) how many employees were recruited in Tamil Nadu in the National Textile Corporation Mills from the date of commencement of the above mills, grade-wise, mill-wise and year-wise details (till 28-2-81);

(b) how many Scheduled Castes/Scheduled Tribes are among them and details as above;

(c) how many Officers have been recruited so far, from the Government of the above mills, including Assistant Manager cadre in Coimbatore, Madras, Madurai and in Trichy Divisions; and

(d) how many Scheduled Castes/Scheduled Tribes are among them year-wise, cadre-wise and division-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) to (d). The information is being collected and will be laid on the Table of the House.

#### **Fictitious firms for Tax Evasion by Chartered Accountants**

5285. SHRI CHATURBHUI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that certain firms of Chartered Accountants/Chartered Accountants have been found involved in establishing fictitious firms for the purpose of tax-evasion;